

APPENDIX- 4 O

**CERTIFICATE BY NOMINATED AGENCY / GJPC FOR CLAIMING REPLENISHMENT OF GOLD / SILVER
AGAINST JEWELLERY SOLD AT EXHIBITIONS ABROAD**

Note :

1. Please see Paragraph 4.45 of the FTP and Paragraph 4.79 of Handbook of Procedures.
2. Please read the general instructions given in the Handbook of Procedures before filing this application.

FOR OFFICAL USE

File No.-----

Dated:-----

This is to certify that the following are the details of goods actually sold against invoice No.(s)_____dated_____in the exhibition and the foreign exchange repatriated into India and surrendered to the RBI / authorized dealer. The export has been in accordance with the Foreign Trade Policy, 2023

1. Name of the Indian Exporter :
2. Exhibition held on : (i) Date:..... From:.....To
- (ii) Place/Country
3. Organised by whom :
4. Details of Bank Guarantee, if any :
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5. Price of gold / silver as per export invoice.

S.No.	Pieces	Description	Gross wt. Gms.	Net wt. gms	Value of gold/ silver as per rate of booking for replenishment	Description/ Type of studding/ diamonds/ precious semi- precious/ synthetic stones / pears	Pieces
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Wt. In cts.	Value of studding s	Actual Sale Price And date of sale	Making charges	Value i.e. At rate of gold / silver At 6	Selling price in foreign currency	FOB value repatriated	Value Addition achieved With respective value At 13.
(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)

Signature :

Name :

Designation :

Name of the Nominated Agency :



Place :

Date: